

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.615
IB-275/PB/2019
IA/2127/2023,

IA/831/2024, IA/1123/2021, IA/3314/2022,
IA/4509/2023 & IA/1749/2024

IN THE MATTER OF:
Central Bank Of India

...PETITIONER

Vs

M/s. Abhinav Steels and Power Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 30.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Financial Creditor :
For the Respondent/Corporate Debtor :

ORDER

Re-notified to 15.05.2024.

Sd/-
(Court Officer)